## **Directorate General of Foreign Trade Udyog Bhawan DES-V Section**

## Minutes of NC-V meeting held on 07.06.2012

The meeting No.09/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 07.06.2012 in Room No.4 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT
5.	Shri J.D. Giri, Vice President	AEPC

At the outset, the Minutes of NC-V Meeting No.06/AM-13 dated 17.05.2012 were ratified. The agenda for meeting No.09/AM-13 dated 07.06.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER :9/84-ALC3/2012 **MEETING DATE**: 07.06.2012

## MANUAL AGENDA CASES

**(1)** 

Case No.220	M/s Orient Craft Limited, Gurgaon			
NC 09/AM-13, dt. 07.06.2012	File No.01/84/162/460/AM-12/DES-V			
Fixation of ad-hoc norms against Annual Advance Authorisation No.0510264383 dated 14.05.2010.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers andwent through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/28/2012-13/Hosy., dated 06.06.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Duvet Cover size 140 cmsX200 cms made from 100% Linen washed/finished woven fabric, GSM-180+/-10%, Style Name: Belgian Wash Linen Duvet	1 pc.	100% Linen washed/ finished woven fabric, GSM-180+/-10%	8.34 Sq. meter per piece
2.	Duvet Cover size 200 cmsX200 cms made from 100% Linen washed/finished woven fabric, GSM-180+/-10%, Style Name: Belgian Wash Linen Duvet	1 pc.	100% Linen washed/finished woven fabric, GSM-180+/-10%	11.45 Sq. meter per piece
3.	Duvet Cover size 225 cmsX220 cms made from 100% Linen washed/finished woven fabric, GSM-180+/-10%, Style Name: Belgian Wash Linen Duvet	1 pc.	100% Linen washed/ finished woven fabric, GSM-180+/-10%	12.48 Sq. meter per piece
4.	Duvet Cover size 260 cmsX220 cms made from 100% Linen washed/finished woven fabric, GSM-180+/-10%, Style Name: Belgian Wash Linen Duvet	1 pc.	100% Linen washed/finished woven fabric, GSM-180+/-10%	14.56 Sq. meter per piece
5.	Sham (Pillow cover) size 50 cms X75 cms made of 100% Linen washed/finished woven fabric, GSM-	1 pc.	100% Linen washed/ finished woven fabric, GSM-180+/-10%	1.29 Sq. meter per piece

	180+/-10%, Style Name: Belgian Wash Pillow cover			
6.	Sham (Pillow cover) size 50 cms X90 cms made of 100% Linen washed/finished woven fabric, GSM-180+/-10%, Style Name: Belgian Wash Pillow cover	1 pc.	100% Linen washed/finished woven fabric, GSM-180+/-10%	1.54 Sq. meter per piece
7.	Sham size 65 cmsX65 cms made of 100% Linen washed/finished woven fabric, GSM-180+/-10%, Style Name: Belgian Wash Linen Sham	1 pc.	100% Linen washed/ finished woven fabric, GSM-180+/-10%	0.92 Sq. meter per piece
8.	Flat Sheet size 180cmsX275 cms X5cms made of 100% Linen washed/finished woven fabric, GSM- 180+/-10%, Style Name: Belgian Wash Linen Flat Sheet	1 pc.	100% Linen washed/finished woven fabric, GSM-180+/-10%	7.95 Sq. meter per piece
9.	Flat Sheet size 230cmsX275 cms X5cms made of 100% Linen washed/finished woven fabric, GSM- 180+/-10%, Style Name: Belgian Wash Linen Flat Sheet	1 pc.	100% Linen washed/ finished woven fabric, GSM-180+/-10%	7.95 Sq. meter per piece
10.	Flat Sheet size 275cmsX275 cms X5cms made of 100% Linen washed/finished woven fabric, GSM- 180+/-10%, Style Name: Belgian Wash Linen Flat Sheet	1 pc.	100% Linen washed/finished woven fabric, GSM-180+/-10%	9.14 Sq. meter per piece
11.	Flat Sheet size 275cmsX305 cms X5cms made of 100% Linen washed/finished woven fabric, GSM-	1 pc.	100% Linen washed/ finished woven fabric, GSM-180+/-10%	10.10 Sq. meter per piece

180+/-10%, Style Nam	Belgian	
Wash Linen Flat Sheet		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.221	M/s Masterlal Fabrichem Pvt. Ltd., Mumbai			
NC 09/AM-13, dt. 07.06.2012	File No.01/84/50/168/AM-12/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0310642424 dated				
15.07.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/14/2012-13/Hosy., dated 06.06.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Filter Bags (Assorted sizes - Tailor	11,000 Sq.	Homopolymer Acrylic	11,100 Sq.
	made) made of Homopolymer Acrylic	meters	needle felt, GSM-525+/-	meters
	needle felt, GSM-525+/-10%		10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(3)

Case No.222	M/s Indus Fila Ltd., Bangalore			
NC 09/AM-13, dt. 07.06.2012	File No.01/84/162/189/AM-12/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0710080723 dated				
18.07.2011.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% Cotton Corduroy Mini Boys Jacket	1283 Nos.	100% Cotton Corduroy 11 wales fabric 16x16/ 64x128, width-57/58", GSM- 280-290+/-5% Black	*

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**(4)** 

Case No.223	M/s Fine Fair Exports (India) Pvt. Ltd., Tamil Nadu			
NC 09/AM-13, dt. 07.06.2012	File No.01/84/50/347/AM-12/DES-V			
Ratification of input output norms against Advance Authorization No.3210052361 dated 20.01.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/13/2012-13/Hosy., dated 06.06.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Babies frock made of 100% Cotton	1305 Nos.	100% Cotton flower printed	1.56	Sq.
	flower printed woven fabric, width-		woven fabric, width-57/58",	meter	per
	57/58", GSM-74+/-10%		GSM-74+/-10%	piece	
2.	Babies (Girls) full sleeve shirt made	1054 Nos.	100% Cotton solid dyed	1.18	Sq.
	of 100% Cotton solid dyed woven		woven fabric, width-57/58",	meter	per
	fabric, width-57/58", GSM-74+/-		GSM-74+/-10%	piece	
	10%				
3.	Babies (Girls) full sleeve top made	1095 Nos.	100% Cotton printed voile	0.64	Sq.
	of 100% Cotton printed voile		woven fabric, width-57/58",	meter	per
	woven fabric, width-57/58", GSM-		GSM-74+/-10%	piece	

	74+/-10%				
4.	Babies (Girls) full sleeve top made of 100% Cotton printed voile woven fabric, width-57/58", GSM-74+/-10%	1096 Nos.	100% Cotton printed voile woven fabric, width-57/58", GSM-74+/-10%	0.75 meter piece	Sq. per
5.	Babies Baloon Frock with lining made of 100% Cotton printed voile woven fabric, width-57/58", GSM-74+/-10%	1047 Nos.	100% Cotton printed voile woven fabric, width-57/58", GSM-74+/-10%	0.64 meter piece	Sq. per
6.	Babies Baloon Frock with lining made of 100% Cotton printed voile woven fabric, width-57/58", GSM-74+/-10%	1066 Nos.	100% Cotton printed voile woven fabric, width-57/58", GSM-74+/-10%	0.80 meter piece	Sq. per
7.	Babies (Boys) full sleeve shirt made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	790 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	1.32 meter piece	Sq. per
8.	Babies (Boys) full sleeve shirt made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	1101 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	1.32 meter piece	Sq. per
9.	Babies (Boys) half sleeve shirt made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	838 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	1.07 meter piece	Sq. per
10.	Babies (Boys) Dungaree made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	1050 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	0.90 meter piece	Sq. per

11.	Babies (Boys) Dungaree made of	787 Nos.	100% Cotton yarn dyed	1.05	Sq.
	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%		checks woven fabric, width-57/58", GSM-105+/-10%	meter piece	per
12.	Babies Frock made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/- 10%	605 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	0.65 meter piece	Sq. per
13.	Babies Frock made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/- 10%	610 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	0.82 meter piece	Sq. per
14.	Babies Shorts made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	605 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	0.65 meter piece	Sq. per
15.	Babies Shorts made of 100% Cotton yarn dyed checks woven fabric width-57/58", GSM-105+/- 10%	610 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-105+/-10%	0.82 meter piece	Sq. per
16.	Babies Frock made of 100% Cotton Polka dots printed woven fabric, width-57/58", GSM-110+/-10%	1033 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-110+/-10%	1.35 meter piece	Sq. per
17.	Babies Frock made of 100% Cotton Polka dots printed woven fabric, width-57/58", GSM-110+/-10%	1027 Nos.	100% Cotton Polka dots printed woven fabric, width-57/58", GSM-110+/-10%	1.55 meter piece	Sq. per
18.	Babies (Girls) Pant with lining made	1294 Nos.	100% Cotton yarn dyed	0.99	Sq.

	of 100% Cotton yarn dyed stripe woven fabric, width-57/58", GSM-110+/-10%		stripe woven fabric, width-57/58", GSM-110+/-10%	meter piece	per
19.	Babies Frock made of 100% Cotton yarn dyed stripe woven fabric with lurex, width-57/58", GSM-110+/-10%	680 Nos.	100% Cotton yarn dyed stripe woven fabric with lurex, width-57/58", GSM-110+/-10%		Sq. per
20.	Girls long dress made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-97+/- 10%	1138 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-97+/-10%		Sq. per
21.	Babies (Boys) Pant with lining made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-120+/-10%	1495 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-120+/-10%		Sq. per
22.	Babies (Boys) Pant with lining made of 100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-120+/-10%	1498 Nos.	100% Cotton yarn dyed checks woven fabric, width-57/58", GSM-120+/-10%		Sq. per
23.	Babies Frock with panty made of 100% Cotton yarn dyed stripe woven fabric with lurex, width-52/53", GSM-131+/-10%	1031 Nos.	100% Cotton yarn dyed stripe woven fabric with lurex, width-52/53", GSM-131+/-10%		Sq. per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(5)

Case No.224	M/s Hitex Healthcare, Una, Himachal Pradesh
NC 09/AM-13, dt. 07.06.2012	File No.01/84/162/371/AM-12/DES-V

Ratification of input output norms in respect of Advance Authorisation No.2210012476 dated 31.01.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/15/2012-13/Hosy., dated 06.06.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Garments of non-woven fabric	1,50,000	Non-woven fabric (SMS),	16,950 Kgs.
	(Gowns) made of non-woven fabric	Nos.	GSM-35+/-10%	
	(SMS), GSM-35+/-10%			
2.	Garments of non-woven fabric	1,50,000	Non-woven fabric (SMS),	24,803 Kgs.
	(Gowns) made of non-woven fabric	Nos.	GSM-50+/-10%	
	(SMS), GSM-50+/-10%			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(6)

Case No.225	M/s Lastolite Imaging Solution Pvt. Ltd., Tamil Nadu				
NC 09/AM-13, dt. 07.06.2012	File No.01/84/50/122/AM-09/DES-V				
Ratification of input output norms in respect of Advance Authorization No.0410095119 dated					
07.04.2008.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/26/2012-13/Hosy., dated 06.06.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Studio Cubelite	160 Nos.	PVC dyed fabric of relevant	4.96 sq. meter per
	28"x28"x61" made out of		GSM	piece

	synthetic fabric and PVC dyed fabric, Code:8824		Nylon Taffeta Synthetic fabric (PU, UV coated of relevant	• •
			GSM)	
2.	Studio Cubelite 39"x39"x73" made out of	200 Nos.	PVC dyed fabric of relevant GSM	8.35 sq. meter per piece
	synthetic fabric and PVC dyed fabric, Code:8836		Nylon Taffeta Synthetic fabric (PU, UV coated of relevant	• •
			GSM)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**(7)** 

Case No.226	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi				
NC 09/AM-13, dt. 07.06.2012	File No.01/84/50/47/AM-12/DES-V				
Ratification of input output norms in respect of Advance Authorisation No.0510291460 dated					
24.05.2011.					

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given any justification for enhancement of quantity of import item in respect of export item No.3. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided not to allow the additional requirement of import item in respect of export item No.3, on pro-rata basis.

RLA may call back the licence and rectify the import quantity. If they change import quantity on pro-rata basis or as per ad-hoc decision of Norms Committee per piece after working out the requirement.

(8)

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Case N	No.227	M/s Jyoti Apparels, New Delhi				
NC 09	9/AM-13, dt. 07.06.2012	File No.01/84/50/377/AM-12/DES-V				
Ratifica	Ratification of input output norms in respect of Advance Authorisation No.0510316662 dated					
06.02.	06.02.2012.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Vikas Chopra, present

before the NC on behalf of the firm. Mr. Chopra presented the sample before the Committee and explained the details of the export product. Accordingly, Committee after observing the sample, CAD, & measurement and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies skirts with lining upper 100%	2598 Nos.	100% Poly Chiffon print	8807 Sq. meter
	Poly Chiffon print fabric lining 100%		fabric, GSM-83+/-10%	(@3.39 sq.
	Poly Chiffon solid fabric, GSM-83+/-			meter per piece)
	10%, Style		100% Poly Chiffon solid	5994 Sq. meter
	No.WF22F11+WF22F01 (upper &		fabric, GSM-83+/-10%	(@ 2.307 sq.
	lining)			meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(9)

Case No.228	M/s Jyoti Apparels, New Delhi				
NC 09/AM-13, dt. 07.06.2012	File No.01/84/50/370/AM-12/DES-V				
Ratification of input output norms in respect of Advance Authorisation No.0510317429 dated					
10.02.2012.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Vikas Chopra, present before the NC on behalf of the firm. Mr. Chopra presented the sample before the Committee and explained the details of the export product. Accordingly, Committee after observing the sample after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, taking in cue from SION J-289, as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies skirts m/o upper 100% Poly	5476 Nos.	100% Poly Chiffon	17,249 Sq. meter (@
	Chiffon print fabric and lining M/o		print fabric, GSM-	3.15 sq. meter per
	100% Poly Chiffon solid fabric,		83+/-10%	piece

	GSM-83+/-10%,	Style	100% Poly Chiffon	12,475 Sq. meter
	No.WF22F11+WF22F01	(upper	solid fabric, GSM-	
8	& lining)		83+/-10%	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(10)

Case No.229	M/s Richa & Co., New Delhi			
NC 09/AM-13, dt.07.06.2012	File No.01/84/50/336/AM-09/DES-V			
Ratification of input output norms against Advance Authorisation No.0510228994 dated 08.10.2008.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/26/2012-13/Hosy., dated 06.06.2012, taking in cue from SION, J-271 in terms of Policy Circular No.34/RE-07/2004-2009, dated 24.03.2008 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies half sleeve shirt made of	16,200 Nos.	97% Cotton 3% Spandex	2.20 Sq. meter
	97% Cotton 3% Spandex dyed		dyed woven fabric, GSM-	per piece
	woven fabric, GSM-122+/-10%		122+/-10%	
2.	Ladies half sleeve shirt made of	12,400 Nos.	97% Cotton 3% Spandex	2.60 Sq. meter
	97% Cotton 3% Spandex dyed		dyed woven fabric, GSM-	per piece
	woven fabric, GSM-122+/-10%		122+/-10%	
3.	Ladies half sleeve shirt made of	6300 Nos.	97% Cotton 3% Spandex	2.20 Sq. meter
	97% Cotton 3% Spandex dyed		dyed woven fabric, GSM-	per piece
	woven fabric, GSM-122+/-10%		122+/-10%	
4.	Ladies Blouse made of 97%	800 Nos.	97% Cotton 3% Spandex	2.08 Sq. meter
	Cotton 3% Spandex dyed woven		dyed woven fabric, GSM-	per piece
	fabric, GSM-122+/-10%		122+/-10%	
5.	Ladies half sleeve shirt made of	10,000 Nos.	97% Cotton 3% Spandex	2.48 Sq. meter

	97% Cotton 3% Spandex bleached woven fabric, GSM-122+/-10%		bleached woven fabric, GSM-122+/-10%	per piece
6.	Ladies half sleeve shirt made of 97% Cotton 3% Spandex bleached woven fabric, GSM-122+/-10%	4450 Nos.	97% Cotton 3% Spandex bleached woven fabric, GSM-122+/-10%	2.73 Sq. meter per piece
7.	Ladies Blouse made of 97% Cotton 3% Spandex bleached woven fabric, GSM-122+/-10%	4600 Nos.	97% Cotton 3% Spandex bleached woven fabric, GSM-122+/-10%	1.95 Sq. meter per piece
8.	Ladies half sleeve shirt made of 97% Cotton 3% Spandex printed woven fabric, GSM-122+/-10%	13,500 Nos.	97% Cotton 3% Spandex printed woven fabric, GSM-122+/-10%	2.20 Sq. meter per piece
9.	Ladies half sleeve shirt made of 97% Cotton 3% Spandex printed woven fabric, GSM-122+/-10%	7800 Nos.	97% Cotton 3% Spandex printed woven fabric, GSM-122+/-10%	2.20 Sq. meter per piece
10.	Ladies half sleeve shirt made of 97% Cotton 3% Spandex printed woven fabric, GSM-122+/-10%	3310 Nos.	97% Cotton 3% Spandex printed woven fabric, GSM-122+/-10%	2.20 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.230	M/s Givo Limited, Gurgaon			
NC 09/AM-13, dt.07.06.2012	File No.01/84/162/33/AM-13/DES-V			
Request for approval to consider export of 2350 Boys Trouser (S/B No.5963991 dated 16.01.2006)				
towards fulfilment of export obliga-	ation of 10,000 Boys Trouser against Advance Authorisation			

## No.0510161383 dated 05.07.2005.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and it has been given to understand from the application that procurement has been made to procure the woollen fabric from the domestic market. The applicant firm has not given any proof for his buyer that actually the buyer had ordered boys trousers where shell fabric was woollen and received where shell fabric was cotton. The description of the export product is 'Boys trousers (suit type with lining)'. The Committee could consider the proposal only on such co-related proof. Therefore, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ask the applicant firm to provide such co-related proof so that Committee can consider the proposal. The Committee has decided to defer the case for re-listing on 19.07.2012.

(12)

Case No.231	M/s Modern Apparels, Mumbai			
NC 09/AM-13, dt.07.06.2012	File No.01/85/50/130/AM-12/DES-V			
Ratification of input output norms in respect of Advance Authorisation No.0310634031 dated				
01.06.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the application, export quantity has been indicated as 108.00 Kgs. The weight of the export product has been given in the description of the export product. The Committee unable to believe that export product alongwith pouch, hood with inbuilt fireman's helmet, a pair of gloves and a pair of boots, all these items together cannot be 108 Kgs. Certainly the export quantity is 262 Kgs or 370 Kgs. Accountability of 108 Kgs. for making without drawing/design, CAD/CAM, GSM, quantity of coating, it is not possible to compute the requirement of any of the product. Merely mentioning the 108 Kgs of export product on shipping bill, does not account for the requirement of fabric for export product.

The Committee needs to know that for each set of export product, how much quantity of aluminized fibreglass fabric required for each set, what is the GSM of the export product. Without the above details, it is not possible to work out the requirement of import item. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RA may take suitable consequential action accordingly.

(13)

Case No.232	M/s Chelsea Mills, New Delhi			
NC 09/AM-13, dt.07.06.2012	File No.01/85/50/382/AM-12/DES-V			
Ratification of input output norms in respect of Advance Authorisation No.0510314084 dated				

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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested that import item No.1 of all three export product may be enhanced from 1.925 sq. meter per piece to 1.98 sq. meter per piece and import item No.2 i.e. snap fastners may be enhanced from 1 set to 8 set per piece. Therefore, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to allow import of snap fastners @ 8 sets per piece on net to net basis with accountability clause.

The Committee observed that in the application, the applicant firm has intimated to attach CAD/Marker for each style. However, the same has not been received in the Department. Therefore, the Committee has decided to maintain status quo in respect of import item No.1 of all three export product.

(14)

Case No.233	M/s Chelsea Mills, New Delhi			
NC 09/AM-13, dt.07.06.2012	File No.01/85/50/374/AM-12/DES-V			
Request for addition of Style No.734029 - Advance Authorisation No.0510317500 dated				
13.03.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and surprised to receive the request of the applicant firm. The applicant firm is well aware that in each style number, the requirement of imported fabric can be different unless and untill the applicant firm prove that style number is same, the request cannot be agreed to. In view of above, the Committee decided to call for comparison with the item No.3 sought to be addition of new style number and decided to defer the case for relisting on 05.07.2012.

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